

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**STARRED QUESTION NO.\*11**  
TO BE ANSWERED ON 29.11.2021

**Environmental Clearance to Developmental Projects**

\*11. SHRI VINAYAK RAUT:

SHRI HEMANT SRIRAM PATIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of developmental projects of Maharashtra Government awaiting environmental clearance from the Union Government;
- (b) the average time taken in deciding on the clearance for developmental activities like roads and bridges;
- (c) the number and other details of National Highway projects stuck/stopped so far due to non-clearance from the Ministry; and
- (d) the details of actions taken by the Union Government to fast-track decisions on clearance requests on such development projects?

**ANSWER**

**MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI. BHUPENDER YADAV)**

- (a) to (d): A statement is laid on the Table of the House.

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**Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 11 to be answered on Monday, the 29<sup>th</sup> November, 2021 on “Environmental Clearance to Developmental Projects” by SHRI VINAYAK RAUT and SHRI HEMANT SRIRAM PATIL**

(a) As on date, Sixteen(16) proposals (excluding mining proposals) relating to State of Maharashtra, are being dealt at the Central level. Five Hundred Two (502) proposals (excluding mining proposals) are being dealt at state level by State Environment Impact Assessment Authority (SEIAA), Maharashtra, as per information available on PARIVESH. The details along with present status of the projects at Central Level is at **Annexure I**.

(b) The average time taken at central level for granting environmental clearance to developmental activities like roads for the year 2020 and 2021 is 93 days. Average time taken by SEIAA, Maharashtra for granting environmental clearance to developmental activities for the year 2020 and 2021 is 130 days.

(c) Presently thirteen (13) proposals of National Highway projects are being dealt at the Central level, out of which one (1) proposal is new, three (3) proposals have been recommended by Expert Appraisal Committee (EAC) and nine (9) proposals have been approved by the Ministry; subject to submission of Stage –I Forest Clearance from the project proponent. The details of the proposals are enclosed as **Annexure-II**. There is only one project in this list from the State of Maharashtra.

(d) With a view to expedite the Environment Clearance (EC) process, a number of steps have been taken by the Central Government, which includes following:

- i. Ministry has launched a single window online PARIVESH (Pro-Active and Responsive facilitation by Interactive, Virtuous and Environmental Single-window Hub) portal on 10<sup>th</sup> August, 2018 which automates the entire process of EC starting from submission of application, preparation of agenda, preparation of Minutes to grant of clearances.
- ii. Expert Appraisal Committee (EAC) meetings for appraisal of projects are now conducted twice a month.
- iii. Various initiatives have been taken by the Ministry towards necessary amendments in the policies, and regulations to ensure transparent and simplified process of EC without compromising on rigor of the environmental concerns.

Due to various efforts taken by Government towards streamlining the EC procedure, overall time taken in grant of EC has been coming down steadily.

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**ANNEXURE I**

**ANNEXURE TO THE REPLY FOR LOK SABHA STARRED QUESTION NO 11 FOR ANSWER ON 29.11.2021**

**Status of project proposals from the State of Maharashtra being dealt at Central level for Environmental Clearance (EC)**

Sl. No.	Project Name	Current Status
	<b>Industry</b>	

1.	Expansion of Molasses based distillery from 30 KLPD to multi feed (Cane Juice, B heavy molasses & C molasses) based 110 KLPD distillery unit at village Nivruttinagar (Dhalewadi), Post Shirol, Taluka by M/s Shri VighnaharSahakariSakharKarkhana Limited	The EC proposal has been accepted for consideration by EAC during its upcoming meeting on 29 <sup>th</sup> November, 2021.
2.	Establishment of 110KLPD Molasses/Cane Syrup Based distillery at Latur, Maharashtra by M/s Jagruti Sugar & Allied Industries Limited (JSAIL)	The EC proposal has been accepted for consideration by EAC during its upcoming meeting on 29 <sup>th</sup> November, 2021
3.	Expansion of Molasses based Distillery from 75 to 110 KLPD for Ethanol production by using C / B Heavy Molasses/ Cane Syrup with 3 MW Captive Power Plant (CPP) including expansion of cane crushing from 10,000 to 12,000 TCD along with Co-generation Plant from 20 to 30 MW at Bidri (Mouninagar), Taluka Kagal, District Kolhapur, Maharashtra by Shri DudhgangaVedgangaSahakariSakharKarkhana Ltd (SDVSSKL)	EAC has recommended the proposal for grant of EC in its meeting dated 20 <sup>th</sup> October 2021. It's under process for approval in the Ministry.
4.	Establishment of 60 KLPD Grain Based Distillery & Expansion of Sugar Factory from 2500 TCD to 4500 TCD located at MhalungeKhalasa, Taluka Chandgad, District Kolhapur, Maharashtra by M/s Eco Cane Sugar Energy Ltd.	EAC has recommended the proposal for grant of EC in its meeting dated 8 <sup>th</sup> November 2021. It's under process for approval in the Ministry.
5.	Proposed 150 KLPD Multifeed Distillery Project, Solapur,Maharashtra by M/s MalharSakharKarkhana Ltd.	The EC proposal has been accepted for consideration by EAC during its upcoming meeting on 29 <sup>th</sup> November, 2021
6.	Expansion of molasses based distillery from 60 to 90 KLPD, Sangli, Maharashtra by M/s KRANTI AGRANI DR. G. D. BAPU LAD SAHAKARI SAKHAR KARKHANA LTD.	The EC proposal has been accepted for consideration by EAC during its upcoming meeting on 29 <sup>th</sup> November, 2021
7.	Proposal for Expansion of Molasses based distillery from 30 KLPD to 100 KLPD at Solapur,Maharashtra by M/s	The EC proposal has been accepted for consideration by EAC during its upcoming meeting on 29 <sup>th</sup> November,

	VITTHAL CORPORATION LIMITED	2021
8.	Expansion of organic pigments manufacturing unit from capacity 4560 TPA to 7640 TPA, located at SI. Nos. 1,2,4,5,6,7 & 10, at Ladivali, Post Gulsunde, Taluka Panvel, District Raigad Maharashtra by M/s Lona Industries Limited	EAC has recommended the proposal for grant of EC in its meeting dated 25 <sup>th</sup> October 2021. It's under process for approval in the Ministry.
9.	Proposed manufacturing unit of API of 2184 MT/A by M/s. PBL Life Care Pvt. Ltd., located at Plot No: F-27 at MIDC Chincholi, Village Chincholi, Tal: Mohol District: Solapur, Maharashtra.	The EC proposal has been accepted for consideration by EAC during its upcoming meeting on 29 <sup>th</sup> November 2021.
10.	Expansion in Active Pharmaceutical Ingredients (APIs) Product Manufacturing Unit with Product Capacity – 67.38 MT/M i.e. 808.64 MT/A by M/s Besi Drugs Pvt. Ltd., located at Gat No. 200/1, P.O. Lakhmapur, Tal. Dindori, Dist. Nashik, Maharashtra	The EC proposal has been accepted for consideration by EAC during its upcoming meeting on 29 <sup>th</sup> November 2021.
11.	Expansion project of Fine Chemicals and Intermediates for API Manufacturing Unit, located at Plot No. E-16, E-17, E-18, E-22 & T-7, Chincholi MIDC, Taluka Mohol, District Solapur, Maharashtra by M/s OC Specialities Pvt. Ltd.	EAC has recommended the proposal for grant of EC in its meeting dated 11 <sup>th</sup> November 2021. It's under process for approval in the Ministry.
12.	Expansion of Molasses based Distillery from 30 KLPD to 105 KLPD (NBSSKL), at Shahajinagar, Taluka Indapur, District Pune, Maharashtra State by Nira Bhima Sahakari Sakhar Karkhana Ltd.	Certain shortcomings in conducting of public hearing have been noticed. The response of the project proponent submitted on 4 <sup>th</sup> November, 2021 is under examination in the Ministry.
13.	Expansion of Synthetic Organic Chemicals manufacturing unit of capacity from 924.46 TPM to 41,974.46 TPM located at Plot No. F-13, MIDC Chincholi, Taluka: Mohol, District: Solapur, Maharashtra by M/s MVL Medisynth Pvt. Ltd.	EAC has recommended the proposal for grant of EC in its meeting dated 12 <sup>th</sup> November 2021. It's under process for approval in the Ministry.

### Infrastructure

14.	Development of 8-lane SPUR Starting from Km 26.582 of Vadodara - Mumbai Expressway Main Alignment (Design Chainage km. 0+000 of SPUR) and terminating at proposed junction with the Multi-Modal Corridor of MMRDA (Design Chainage of SPUR km. 79.783) in the state of Maharashtra (Total Length is 79.783 km)National Highways Authority of India.	The EC proposal has been recommended by the EAC during its 279 <sup>th</sup> meeting held on 15 <sup>th</sup> November, 2021, subject to submission of NoCby project proponent from MatheranMonitoring Committee.
15.	On-going project for establishment of Navi Mumbai International Airport (NMIA) at Panvel Tehsil, Raigad district by M/s Navi Mumbai International Airport Limited	EAC has recommended the proposal for grant of EC in its meeting dated 8 <sup>th</sup> October 2021. It's under process for approval in the Ministry.
16.	Proposed Construction of Third Chemical Birth at Pir Pau Jetty by M/s Mumbai Port Trust	EAC has recommended the proposal for grant of EC in its meeting dated 27 <sup>th</sup> October 2021. It's under process for approval in the Ministry.

**ANNEXURE TO THE REPLY FOR LOK SABHA STARRED QUESTION NO 11  
FOR ANSWER ON 29.11.2021**

**Proposals for National Highway projects of the country being dealt at the Central level**

S. No	Proposal	Current Status
1.	Development of access-controlled Ludhiana-Bathinda Greenfield Highway, Starting from Delhi-Katra Expressway ( Chainage 251+800 of NE - 5) Near Ludhiana (Village -Ballowal) Terminating at (Proposed Chainage 94 + 500) Amritsar - Bhatinda Greenfield Highway at Bhatinda nearby RampuraPhul as a part of Ludhiana Ajmer Economic Corridor in the State of Punjab Under BharatmalaPariyojana (Total 75+ 543Km)	New Proposal, Submitted to the Ministry on 18 <sup>th</sup> November, 2021
2.	8 lane of Bangalore Chennai Expressway Phase III from Km 156.000 near 190.Ramapuram Village, Gudipalamandal, Chittoor District in Andhra Pradesh and ends at Km 262.100 near Irungattukottai village.	EAC has recommended the proposal for grant of EC in its meeting dated 27 <sup>th</sup> October 2021. It's under process for approval in the Ministry.
3.	Four laning of Kothi – Satna - Mahiar Section of NH 135BG from km 55.000 to km 76.960 (Package-II) and km 80.800 to km 119.535 (Package-III) under BharatmalaPariyojana in the State of Madhya Pradesh	EAC has recommended the proposal for grant of EC in its meeting dated 15 <sup>th</sup> November 2021. It's under process for approval in the Ministry.
4.	Development of 8-lane SPUR Starting from Km 26.582 of Vadodara - Mumbai Expressway Main Alignment (Design Chainage km. 0+000 of SPUR) and terminating at proposed junction with the Multi-Modal Corridor of MMRDA (Design Chainage of SPUR km. 79.783) in the state of Maharashtra (Total Length is 79.783 km)	EAC has recommended the proposal for grant of EC in its meeting dated 15 <sup>th</sup> November 2021 subject to submission of NoC by project proponent from MatheranMonitoring Committee.
5.	Development of Haryana Section from Km	Approved by the Ministry on

	0+000 to Km 135+056 of Delhi-Amritsar-Katra Expressway by M/s National Highways Authority of India	17.11.2020; subject to submission of Stage –I Forest Clearance from the project proponent.
6.	Development of Urban Extension Road-II (NH-344M) from Design chainage Km 0.000 to Km 38.111. Development of link road (new NH-344P) (Km 0.000 to Km 29.600) between Bawana Industrial Area Delhi (from Km 7.750 of UER II) till bypass of NH[1]352A at village Barwasni, Sonipat in Haryana as spur of Urban Extension Road-II (NH[1]344M) in the state of Delhi/Haryana. Development of link road (new NH-344N) (Km 0.000 to Km 7.500) between Dichaon Kalan till Bahadurgarh Bypass/NH-10 in the state of NCT of Delhi/Haryana. (Total Length of Project: 75.211 Km) by M/s National Highways Authority of India (NHAI)	Approved by the Ministry on 24.12.2020; subject to submission of Stage –I Forest Clearance from the project proponent.
7.	Construction of 6-lane highway from Chittoor to Thatchur NH-716B (Km0.000 to 126.550) from District Chittoor, Andhra Pradesh to Thatchur, District Tiruvallur, Tamil Nadu by M/s National Highways Authority of India (NHAI)	Approved by the Ministry on 18.01.2021; subject to submission of Stage –I Forest Clearance from the project proponent
8.	Development of Punjab Section from Km 135+056 to Km 396+863 of Delhi-Amritsar-Katra Expressway by M/s National Highways Authority of India	Approved by the Ministry on 28.06.2021; subject to submission of Stage –I Forest Clearance from the project proponent
9.	Development of access-controlled Ludhiana-Rupnagar Greenfield Highway, starting from Delhi-Katra Expressway (NE-5) near village Manewal and terminating on NH[1]205 at Rupnagar near village Bheora including development of its spur (starting near village PippalMajra and terminate at Kharar) in the State of Punjab under BharatmalaPariyojana by M/s National Highways Authority of India (Total	Approved by the Ministry on 02.08.2021; subject to submission of Stage –I Forest Clearance from the project proponent

	Length 110 Km)	
10.	Development of Economic Corridors, Inter-corridors, feeder routes and Coastal Road to improve the efficiency of freight movement in India (Lot-3/Odisha & Jharkhand/Package-2) Raipur-Vishakhapatnam (Ch. 0.000 - Ch. 124.661 km) (Length 124.661 km) in the State of Chhattisgarh under BharatmalaPariyojana by M/s National Authority of India (NHAI)	Approved by the Ministry on 20.09.2021; subject to submission of Stage –I Forest Clearance from the project proponent
11.	Development of access controlled Amritsar-Bathinda Greenfield Highway starting from Delhi-Amritsar Expressway near SultanpurLodhi (village Tiba) and terminate at Bathinda (near Sangat Kalan) as part of Amritsar-Jamnagar Economic Corridor under BharatmalaPariyojana (Total Length 155 km) by M/s National Highways Authority of India	Approved by the Ministry on 20.09.2021; subject to submission of Stage –I Forest Clearance from the project proponent
12.	Construction of 4 lanes Access Controlled (New NH-365BG) Greenfield Highway Section of Khammam to Devarapalli of length 162.126 km from Khammam in the state of Telangana to Devrapalli in the state of Andhra Pradesh under Economic Corridor under BharatmalaPariyojana by M/s National Highways Authority of India - Re-consideration for Environmental Clearance Proposal No	Approved by the Ministry on 27/10/2021; subject to submission of Stage –I Forest Clearance from the project proponent
13.	Construction of 6/8 laning of Kanpur-Lucknow Expressway starting from Shaheed Path to Shuklaganj Jn. of NH-27 (Old No. NH-25) in the state of Uttar Pradesh by M/s National Highways Authority of India - Reconsideration for Environmental Clearance Proposal No. IA/UP/MIS/75114/2018 and File No. 10-65/2018-IA.III	Approved by the Ministry on 22/10/2021; subject to submission of Stage –I Forest Clearance from the project proponent

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